

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1414
ANSWERED ON:03.03.2006
CONSTRUCTION OF HOUSES
Rawat Shri Bachi Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to construct more Government residential accommodation for VIPs in Delhi;
- (b) if so, the details thereof; and
- (c) the time by which the construction work is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): There is no definition of the term VIP available as far as residential accommodation is concerned. The concerned authorities are allotting houses as per entitlement of different categories under governing Rules. A proposal for redevelopment of the Netaji Nagar (Part) and Moti Bagh (East) for construction of 492 houses, comprising of 376 Type VI, 102 Type VII and 14 Type VIII bungalows, through the National Building Construction Corporation (NBCC) has been approved by the Government. The project is to be completed within 31 months from the date of start.

Apart from this, proposals for construction of 52 Spl. Type bungalows for Lok Sabha MPs on B.D. Marg and redevelopment of bungalows in LBZ is also at planning stage.